

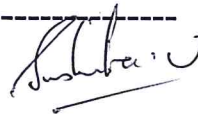
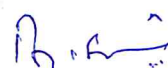
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

5

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/21/2017  
NAME OF THE PETITIONER(S) : REED RELAYS & ELECTRONICS (I) LTD  
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
1	SUSHMITA VDAYASANKAR	COUNSEL FOR APPLICANT	
2	BALU SRIOHAN	PCS appealing for objection Mr. D. C. P. Subrah	

**ORDER**

Counsels for both the parties are present and prayed for time for filing written arguments. Put up on **06.09.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)